

HIGH COURT AT GOA (PANAJI)
SITTING LIST W.E.F. 15th NOVEMBER 2016

Sr. No	Present sitting	Assignment
1	The Hon'ble Smt. Justice R.P. SONDURBALDOTA AND The Hon'ble Shri Justice C.V. BHADANG	<u>MONDAY TO WEDNESDAY</u> AND <u>THURSDAY MORNING SESSION</u> For admission, final hearing and order matters therein:- (A) All Division Bench Civil and Criminal work. (B) All Public Interest Litigations. (C) Specially assigned matters.
1a	The Hon'ble Smt. Justice R.P. SONDURBALDOTA	<u>THURSDAY AFTERNOON SESSION AND FRIDAY</u> For admission, final hearing and order matters therein:- (A) First Appeals not assigned to other Court. (B) All Second Appeals. (C) Specially assigned matters.
2	The Hon'ble Shri Justice F.M. REIS	For admission, final hearing and order matters therein:- (A) All Civil Writ Petitions and Civil work not assigned to any other Court (B) All Criminal work. (C) Specially assigned matters.
1b	The Hon'ble Shri Justice C.V. BHADANG	<u>THURSDAY AFTERNOON SESSION AND FRIDAY</u> For admission, final hearing and order matters therein:- (A) All First Appeals arising from M.A.C.T. cases and L.A.Rs. (B) Appeal from Orders. (C) Specially assigned matters.

NOTE

- 1) The **Hon'ble Smt. Justice R.P. SondurBaldota** is designated to be the Judge for appointment of Arbitrators in applications under Section 11 of the Arbitration and Conciliation Act, 1996 and to hear and decide matters under the Companies Act, 1956 and Companies Act, 2013
- 2) Contempt Petition (Civil) will be taken up by the concerned Division Bench or Single Judge, as the case may be, before which the main matter is pending or before which the main matter would lie, if it were pending.

**High Court, Appellate Side,
Bombay.**

Date : 27th October 2016

By Order,

Sd/-
(R.M. Joshi)
Registrar (Judl-I)